

1	2	3	4	5	6	7	8
Jammu and Kashmir	1	0	0	0	0	0	0
Karnataka	1	0	0	0	0	0	0
Kerala	16	16	1	0	0	0	4
Maharashtra	174	120	5	29	14	7	0
Punjab	12	7	1	0	0	2	4
Rajasthan	5	4	1	0	1	0	0
Tamil Nadu	7	9	3	0	0	1	11
Uttar Pradesh	0	1	1	0	0	0	0
West Bengal	3	4	1	0	0	0	0
TOTAL	246	193	16	36	15	14	24

**Financial assistance to returnees from Gulf countries**

1679. SHRI M.P. ACHUTHAN : Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

(a) whether the Kerala State Government has made a request for financial assistance for the implementation of a Comprehensive Rehabilitation Package launched by the State Government for effectively rehabilitating the returning migrants from the Gulf sector by helping them to establish their own enterprises; and

(b) if so, the details thereof and the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS (GENERAL (RETD.) V.K. SINGH) : (a) Yes, Sir.

(b) Rehabilitation of returnees rests mainly with the State Government. The Ministry of Overseas Indian Affairs (MOIA) has advised the State Governments that the existing State/ Central Sector Schemes be used for rehabilitation. Presently, the Ministry does not have any scheme for providing assistance to State Governments for rehabilitation of returnees from abroad.

**Sending back of dead bodies of Indians**

1680. SHRI TARUN VIJAY : Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

(a) the number of dead bodies of Indians that are still to be sent back home from Saudi Arabia and other countries; and

(b) the details of Indians died in Saudi Arabia in last two years and bodies sent back to their India homes with costs of transportation paid by Government and/ or the relatives of the deceased?

THE MINISTER OF STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS (GENERAL (RETD.) V.K. SINGH) : (a) As reported by Indian Missions number of dead bodies of Indians still to be sent back from Saudi Arabia and other Emigration Check Required (ECR) countries are as under:

Sl. No.	Name of Countries	Dead bodies
1.	Saudi Arabia	93
2.	Bahrain	01
3.	Libya	NIL
4.	Jordan	NIL
5.	Oman	03
6.	United Arab Emirates	02
7.	Sudan	NIL
8.	Yemen	NIL
9.	Qatar	04
10.	Kuwait	07
11.	Lebanon	02
12.	Indonesia	NIL
13.	Afghanistan	NIL
14.	South Sudan	NIL
15.	Iraq	NIL
16.	Malaysia	01
17.	Syria	NIL
18.	Thailand	NIL

(b) Details of Indians who died in Saudi Arabia during the last two years and bodies sent back to their Indian homes with costs of transportation paid by Government and /or the relatives of the deceased are given below.

Year	No. of death	Local burials	Transported back to India	No. of mortal remains transported at Government cost through ICWF*	Total cost (in ₹)
2013	2472	1326	1145	61	33,71,414
2014	2348	1229	1106	50	24,09,563

\* Indian Community Welfare Fund.

### **Redressal of grievances**

1681. SHRI RAM KUMAR KASHYAP : Will the PRIME MINISTER be pleased to state:

(a) whether Para 122(9) of Central Secretariat Manual of Office Procedure (CSMOP) provides that a grievance should be acknowledged immediately and at the most within three days of the receipt of the grievance and grievance should be redressed within a period of a maximum of two months of its receipt;

(b) if so, the reasons for not adhering to the provisions of Para 122(9) of CSMOP by DOPT; and

(c) the total number of grievances lying pending in Department of Personnel and Training for more than two months together with reasons thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH) : (a) Yes, Sir.

(b) Department of Personnel and Training is adhering to the provisions of Para 122(9) of CSMO; and

(c) 24 grievances are pending for more than 2 months.

### **Curtailling of public holidays**

1682. SHRI S. THANGAVELU : Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that India has the highest number of public holidays in the world;

(b) whether Government has any plan to curtail the public holidays in the future; and